

**IN THE HIGH COURT OF JHARKHAND AT RANCHI****W.P.(S) No. 2305 of 2019**

Arun Kumar Singh &amp; Ors. .... Petitioners

**Versus**

Union of India &amp; Ors. .... Respondents

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioners : Mr. Sidhartha Roy, Advocate

For the Respondents : Mr. Gautam Rakesh, Advocate

**05/Dated: 25/06/2020**

Heard, Mr. Sidhartha Roy, learned counsel for the petitioners and Mr. Gautam Rakesh, learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the petitioners submits that he will remove the defects within two weeks.

Post the matter after two weeks.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/